else. Obviously it is to their assistance but individual acts of sabotage will •obviously be done in a secret manner. They are not done publicly. Somebody a% midnight places something near a culvert or under a bridge. He is either captured sometimes or is not. Anyhow, the Arany is there to protect and to prevent this kind of thing happening, wherever they can.

SHRI JASWANT SINGH: Did you bring it to the notice of the Pakistan Government that these serious things were happening there as a matter of every day occurrence?

SHRI JAWAHARLAL NEHRU: It has been brought to the notice of the Pakistan Government on several occasions, I think.

SHRI MAHESWAR NAIK: May I know, Sir, whether the Government have taken care to see that these saboteurs are not working inside our own territory? The Prime Minister says that some people are coming from Pakistan off and on. My intention is to know whether those people are staying inside in order to commit sabotage.

SHRI JAWAHARLAL NEHRU: They do not take our permission to do it.

## GOAN NATIONAL UNION'S PROPOSALS TO FREE GOA

•261. SHRI MAHESWAR NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a delegation led by Mr. J. M. D'Souza, President of the Goan National Union waited upon him towards the end of March. 1961, and submitted to him some concrete proposals to free Goa by the end of the year 1962;

(b) if so, what were his proposals; and

(c) what ia Government'\* reaction thereto?

## to Questions

THE DEPUTY MINISTER OF EXTERNAL, AFFAIRS (SHRIMATI LAKSHMI MENON): (a) to (c) A delegation led by Mr. J. M. D'Souza met the Prime Minister. There is no record available of the talks held then. So far as the Prime Minister remembers, there was a general discussion about the Goan situation.

SHRI MAHESWAR NAIK: May I know, Sir, whether the Government is taking any special steps for the liberation of Goa, after this judgment given by the International Court of Justice?

SHRI JAWAHARLAL NEHRU: The whole policy of the Government of India ia directed ultimately to bringing about the liberation of Goa. But if the hon. Member by his question meana whelher we are taking any, what might be called, military steps or semi-military steps, we are not.

SHRI BHUPESH GUPTA: After the deputation mentioned here in this question, certain reports have appeared in the Press in which the Prime Minister is reported to have said that the liberation of Goa is not very far off or something like that. It was a slight improvement on what he had said earlier. May I know, Sir, whether it was a mere expression of good sentiment or it was based on certain other considerations, which the Prime Minister need not divulge here in this House, when he said that the liberation of Goa was not very far off?

SHRI JAWAHARLAL NEHRU: The Prime Minister has to suffer from one great disability. Many people who come to see him rush to the Press and give an account of what he is alleged to have said to them, although he haa begged of them not to—these are informal interviews—go about issuing statements in the Press. And this apoliea to this particular statement also. It ia not an absolutely correct statement. But I may well have sold that the liberation of Goa cannot be long delayed or some such thing, it is not a very precise statement. It  $i_s$  rather a vague statement, because the situation is vague. And the answer may well be due partly to wishful thinking and partly to facts.

SHRI A. D. MANI: Are there any proposals made, according to the Prime Minister's recollection, about the "safeguards" for Goans, if Goa is integrated with the Indian Union?

SHRI JAWAHARLAL NEHRU: Sir, I could not follow.

MR. CHAIRMAN: 'Safeguards for Goans in case of integration of Goa with India'—has the Prime Minister any recollection of having made any assurance on that matter—he asks.

SHRI JAWAHARLAL NEHRU: I have given many assurances, but to whom? Is the hon. Member referring to any particular occasion?

SHRI A. D. MANI: To this delegation.

SHRI JAWAHARLAL NEHRU: I cannot remember, but I have said many times and may have said to these people too that we intend proceeding with Goa, broadly speaking, as for example in the case of Pondicherry, that is to say, we think of Goa as a certain individuality and that should be preserved. Unless the people themselves there later on want to change it, we do not wish, the Government does not wish, to do anything which might make Goa lose that individuality like Pondicherry, but to preserve its ways of living, etc., religion or whatever it may be, even the Portuguese language. And in so far as the people want it to be carried on, we do not wish to come in their way. It is for the people later on to decide what to do. The point is that we are not going to merge Goa into some district or anything. Goa will remain an independent entity, presumably and possibly under the

Government of India or whatever it may be.

to Questions

SHRI BHUPESH GUPTA: May I know, Sir, if it is a fact that in the course of this meeting, the delegation pointed out to the Prime Minister that any delay in the matter of taking; action for the liberation of Goa would<sup>1</sup> go to the advantage of certain people there who are making certain preparations with a view to creating fresh difficulties? That is No. 1. No. 2 is, whether they have also brought it to the Prime Minister's notice that the situation in Portugal and in the Portuguese possessions overseas was such that the time was opportune for taking effective measures for the liberation of Goa.

SHRI JAWAHARLAL NEHRU: As far as I can understand, it is an expression of opinion and judgment of a situation, but not a question.

SHRI MAHESWAR NAIK: May T know, Sir, whether Portugal haa indicated its inclinations on the contents of the directive given by the U.N. in respect of the problem of colonialism?

SHRI JAWAHARLAL NEHRU: So far as I know, the Government of Portugal seldom indicates anything at all to the U.N. It remains silent.

SHRI SATYACHARAN: May 1 know, Sir, whether there is a party of young Portuguese very active in liberating Angola and also Goa and whether their movement has relaxed the Salazar Government's policy?

SHRI JAWAHARLAL NEHRU: 1 do not know whether there is a party of young Portuguese in Angola. But the fact, it would appear, is that there are people in Angola—who they are I cannot say—who have actually succeeded in creating great difficulties for the Portuguese Government and who, in fact, have been more or less controlling in some way a considerable part of Angola today, and who wish to be free from Portuguese control. But I have not heard that any such person or group ."functions in Goa.

SHM BHUPESH GUPTA: May I know, Sir, if it is not a fact that the Portuguese authorities have started recently taking certain economic measures of a particular type and spending some money with a view to stifling some small sections of the people from even expressing the opinion that Goa should be liberated, that Goa should go to India. It is stifled there. This is one of the latest developments there.

SHRI JAWAHARLAL NEHRU: I do not think there is any such development there recently. That took place a few years ago. He is a little late in appreciating the situation "there.

SHRI BHUPESH GUPTA: Sir . . .

MR. CHAIRMAN: This has been there for a number of years—that is what he says.

SHRI BHUPESH GUPTA: Recently, I said.

MR. CHAIRMAN: No recent •development.

SHRI BHUPESH GUPTA: How do you know?

MR. CHAIRMAN: He said that. Please sit down. Next question.

## ESTABLISHMENT OF A PAPER MANUFACTURING UNIT IN M.P.

\*262. SHRI NIRANJAN SINGH; Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to page 98 para 3—'Panel for Pulp and Paper Industry'—of the Annual Report of the Development Wing of his Ministry for the year 1959-60, wherein it is stated that 'the sub-committee has recommended establishment of one unit of the capacity of 50 tons per day in the Maha Koshal region of the State of Madhya Pradesh' and state the progress made in the establishment of that unit?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): A scheme has since been licensed in that area for the manufacture of IOO tons of paper and an equal quantity of pulp per day. An import licence for Rs, 3 85 crores has also issued in this case and the foreign collaboration terms submitted by the sponsors of the scheme are under examination by Government.

SHRI NIRANJAN SINGH: May I know who are the parties in the foreign collaboration?

SHRI MANUBHAI SHAH: They are one American firm and one U.K. firm.

SHRI NIRANJAN SINGH: May I know whether a place has been located where this factory is to be established?

SHRI MANUBHAI SHAH: In the Bilaspur area.

SHRI NIRANJAN SINGH; In the Bilaspur area that is a small factory, not of this type, because, as the Report says, there will be an out-turn of 50 tons, while in Bilaspur it will be only 25 tons. So, may I know whether this type of factory is going to be established or not?

SHRI MANUBHAI SHAH: Yes, it is going to be established in the Balis-pur region on a site to be selected by the technical experts.

SHRI NIRANJAN SINGH: What will be the production?

SHRI MANUBHAI SHAH: One I hundred tons per day.